

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

CWP NO. 16327 OF 2016

Union of India

..Appellant(s)

V/s

Central Administrative Tribunal and others

..Respondent(s)

To,

NOTICE TO UNSERVED RESPONDENT NOS.

3. Veg Raj s/o Sh. Massadi Lal, MCM r/o H. No.. 2, Ram Nagar, Govt. H/S School Jagadhri Workshop, PPO No. 12893588/W AO JUDW, Retired on 31.08.1989, Pension Account No. 55023270542 in S.B.P (Main Gate).

4. Mohan Singh s/o Sh. Gurbachan Singh, MCM r/o H.No.25, Nanak Nagar Farkhpur, Jagadhri Workshop, PPO No. 0195120043, Retired on 30.06.1995, Pension Account No. 55008228952, SBOP Sh. G.N. Khalsa S.School, Jagadhri Workshop.

5. Sohan Singh, MCM r/o Village Tukhani Post Bani Barsar, Hamirpur, PPO No. 12934752/W AO JUDW, Retired on 30.04.1993, Pension Account No. 55126553159, SBOP Barsar (HP).

6. Joginder Kaur w/o Sh. Mohinder Singh, MCM r/o Village Kandli Ferozpur Chumera Chok, Gurdaspur, PPO No. 12934754/W AO JUDW, Retired on 31.0.1993, Pension Account No. 55023244580, SBOP Jagadhri Workshop.

7. Sita Devi w/o Late Sh. Parduman Singh, MCM r/o H.No.130, Prithvi Nagar, 'A' Farkhpur, Jagadhri Workshop, PPO No. 129241512/W AO JUDW, Retired on 30.06.1992, Pension Account No. 0715000300335070, PNB, Jagadhri Workshop.

8. Om Parkash s/o Sh. Narayan Dass, MCM r/o H.No.28, Prithvi Nagar, Farkhpur, Jagadhri Workshop, PPO No. 0193120078, Retired on 30.09.1993, Pension Account No.55023270111 SBOP (Main Gate), Jagadhri Workshop.

9. Acchar Singh s/o Sh. Kapoor Singh, MCM r/o B VI 1750-E, Guru Teg Bahadur Nagar, Jagadhri Workshop, PPO No. 019712007, Retired on 30.11.1997, Pension Account No. 0715000300148429, PNB Jagadhri Workshop.

11. Smt. Raj Rani w/o Late Sh. Bhader Sain C/man, r/o House.No.89, Pirhladpur, Yamuna Nagar, PPO No. 0187120037, Retired on 30.11.1987, Pension Account No. 07150003001816484, PNB Jagadhri Workshop.

12. Sardul Singh, MCM r/o House.No.130, Vishnu Nagar, Jagadhri Workshop, PPO No. 0185120106, Retired on 31.05.1985, Pension Account No. 0715000300122519, PNB, Jagadhri Workshop.

14. Sh. Ganpat Lal s/o Sh. Patten, MCM r/o Ex. Railway Employee Vishnu Nagar, JUDW, Small Street opposite 217 P.N.B. JUDW. PPO No. 12934860, Retired on 31.12.1993, Pension Account No. 071500030018646, PNB, Jagadhri Workshop.

17. Balwant Singh s/o Sh. Babu Singh, MCM RIO #29, Chopra Garden Near Kanhiya Chowk, Yamuna Nagar, PPO No. 019120115, Retired on 31.03.1992, Pension Account No. 2971000300003717, PNB Grain Market, Yamuna Nagar.

19. Sahib Singh s/o Sh. Nanak Singh, C/Man r/o #1521-B, Abdillapur Pinjor, PPO No. 0192120075, Retired on 30.09.1992, Pension Account No. 0715000300185271, PNB, Jagadhri Workshop.

20. Smt Ram Rakhi W/O Late Sh. Fakirchand, MCM r/o #228, Sarojani Colony Yamuna Nagar, PPO No. 0189120093, Retired on 31.07.1989, Pension Account No. 0715000300311487, PNB Jagadhri Workshop.

21. Harish Chander s/o Sh. Mangal Sain, MCM, r/o Shanti Colony, Chita Mandir Road, Yamuna Nagar, PPO No. 0195050230, Retired on 30.09.1995, Pension Account No.0715000100230762, PNB, Model Town Yamuna Nagar.

22. Smt. Vidya Devi w/o Late Shri Rasila Ram, MCM r/o Vill PO Lili The & Distt-Kangra, PPO No. 0191120027, Retirement 30.09.1991, Pension Account No. 0715000100230762, PNB Jagadhri Workshop.

23. Raj Pal Soni 5/0 Mela Rani, MCM r/o #B IX/1357-N Vishnu Nagar, Jagadhri Workshop, PPO No. 12944873 W.A.O/Jagadhri Workshop, PPO No. 12944873,

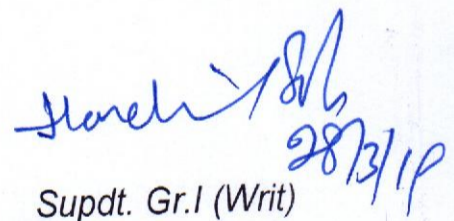
Retired on 31.01.1994, Pension Account No. 55008212465, SBOP S.G.N. Khalsa Sr.Sec School, Jagadhri Workshop.

24. Smt Tara Devi w/o Late Shri Garib Dass MCM R/o #Bix/1273, Vishnu Nagar, Jagadhri workshop, PPO No. 0193120048, Retired on 30.06.1993, Pension Account No. 071500010131925, PNB Jagadhri Workshop.

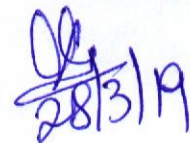
27. Smt Poorni w/o Sh. Bihari Lal, C/MAN r/o #441, Vishnu Nagar, Jagadhri Workshop, PPO No. 0178090365 W.A.O/N.Rly, Amritser, Retired on 28.05.1978. Pension Account No. 67470, Post Office, Jagadhri Workshop.

Whereas it is proved to the satisfaction of this court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued against him to appear in this court on the 16th May, 2019 personally or through some one authorized by law to act for him or an advocate of this court to defend the above noted case failing which it will be heard and decided in his absence.

Given under my hand and the seal of this Court on 29th day of March, 2019.


Supdt. Gr.I (Writ)

Punjab and Haryana High Court,
Chandigarh.


28/3/19